

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1080**

TO BE ANSWERED ON THE 24TH JULY, 2018/ SHRAVANA 2, 1940 (SAKA)

CASES OF ONLINE STALKING

†1080. SHRI RAJAN VICHARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Maharashtra Police is considering to use advanced software to deal with the cases of online stalking and child abuse to monitor maximum number of such online incidents;

(b) if so, the details thereof;

(c) whether a study conducted by the United Nations Office on Drugs and Crimes (UNODC) has revealed that there is shortage of skilled people in legal agencies to deal with online child abuse cases; and

(d) if so, the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b): Police and Public order are State subjects as per the Constitution. Various initiatives are taken by States to modernize their law enforcement setup from their own budgetary resources and no record of such initiatives is maintained at Central level. However, Ministry of Home Affairs is implementing Cyber Crime Prevention against Women and Children scheme during 2017-2020. This includes development of a portal

for reporting complaints of online content of child sexual abuse by public for initiating action for its removal and further action as per law by law enforcement agencies of States/UTs.

(c) & (d): As per UNODC report titled 'Global Study on Legal Aid' available on website of UNODC, 48% of the member states identified the shortage of lawyers outside urban areas as the main impediment in ensuring universal access to legal aid. Training and capacity building of prosecutors and judicial officers is an ongoing activity and various national and state academies/institutes regularly organize training programmes for their skill development.
